

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.09 of 2020

IN THE MATTER OF:

Prajendra Jaroli

...Appellant

Versus

Jai International Pvt. Ltd.

...Respondent

For Appellant:

**Shri Samar Singh Kachwaha, Ms. Ekta Bhasin,
and Ms. Shreya Singh, Advocates**

For Respondent:

Shri Nilesh Deep, Advocate

ORDER

10.02.2020 Advocate - Shri Nilesh Deep appears on behalf of Respondent – Corporate Debtor. He wants to file Reply. Reply may be filed by 17th February, 2020 and Rejoinder, if any, may be filed by 20th February, 2020.

List the Appeal ‘for admission (after Notice)’ on 24th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md